

on Movement by rail, road, water) Order, 1973. He is being kept in custody for failure to furnish bail."

वहाँ कैसे चले गए ? उनको तो यहाँ आना चाहिए था ।

श्री अटल बिहारी वाजपेयी (ग्वालियर):
 उनको पकड़ा क्यों गया ? शायद खाने के लिए थोड़ा सा अनाज एक जगह से दूसरी जगह ले जा रहे थे । इस तरह के आदेश जारी किए गए हैं कि एक जिले से दूसरे जिले में अनाज नहीं जा सकता है । अमरीका से धनुरा मिला हुआ माइलो ट्रिब्युस्तान में आ सकता है लेकिन यहाँ एक जिले से दूसरे जिले में अनाज नहीं जा सकता है ? आपने कहा क्यों चले गए, इसलिए मैं ने बताया ।

अध्यक्ष महोदय : आप अच्छा करेंगे, आप खुद वहाँ न जायें ।

I have to inform the House that I have received the following telegram, dated the 13th April, 1973, from the Superintendent of Police, Ratlam, Madhya Pradesh:—

"Dr. Laxminarayan Pandeya, Member, Lok Sabha, was arrested in Crime No 25/73 of Police Station Ringned, under the Essential Commodities Act, today, the 13th April, 1973, at 14.00 hours, and produced before the Court immediately. He is sentenced till rising of Court "

12.09 hrs.

ESTIMATES COMMITTEE

THIRTY-SECOND REPORT

SHRI KRISHNA CHANDRA HALDAR (Ausgram): I beg to present the Thirty-second Report of the Estimates Committee on the Ministry of Steel and

Mines (Department of Steel) regarding action taken by the Government on the recommendations contained in their Twentieth Report on Planning, Development, Production, Distribution etc., of Iron and Steel and Ferro-Alloys.

12.09½ hrs.

NATIONAL COOPERATIVE DEVELOPMENT CORPORATION (AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): Sir, I beg to move for leave to introduce a Bill to amend the National Cooperative Development Corporation Act, 1962.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the National Co-operative Development Corporation Act, 1962".

The motion was adopted.

SHRI ANNASAHEB P SHINDE: I introduce †the Bill.

13.14 hrs

RE. POLICE FIRING ON WORKERS IN BOKARO

MR. SPEAKER: Shri Jyotirmoy Bosu,

SHRI JYOTIRMOY BOSU (Diamond Harbour): I have received a telegram which is very alarming, from Bokaro. It reads thus:

"Central Reserve Police and Bihar Military Police firing at Bokaro Steel killing 10 and injuring 40 workers Police HSL management collaborated

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†Introduced with the recommendation of the President.

contractor for non-payment retrenchment—S. K. Banerjee”.

The Minister is present and I shall be grateful if you could kindly ask the minister to make a statement on this because it is a very disturbing telegram.

THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMAR MANGALAM): Sir, the genesis of the trouble which climaxed in the unfortunate police firing in Bokaro on 11-4-73 was the retrenchment by Shri Gaya Prasad, a contractor employed by Hindustan Steel Works Construction Limited, of 150 workers on the ground of their being rendered surplus with effect from 11th April. This contractor had simultaneously charge-sheeted four masons, namely, Jumrati, Amin, Reazul and Hiralal for allegedly instigating others for creating trouble. The workers who resented these actions of the contractor approached the Industrial Relations Department of Hindustan Steel Works Construction Limited at about noon on the 11th April 1973 to sort out their demands relating to incentive bonus, house rent, conveyance facility, leave etc. before their retrenchment by the contractor.

It is reported that while the workers were still in the vicinity of the office of the Hindustan Steel Construction Limited Office, they accosted and surrounded the contractor Gaya Prasad. Police from the Maraphari Police station, which is hardly 100 yards away, on hearing about this development arrived at the spot and tried to control the situation. Finding the situation deteriorating, the officer in charge of the Police Station, Shri Dhanesh Upadhyaya, sent for the resident Magistrate and force which were stationed at the police station nearby in connection with the Ramnavami festival. The Magistrate did his best to maintain order and persuade the crowd to disperse but failed. He then

arrested four of their leaders. Thereupon the crowd became more restive and not only rescued the arrested persons but also man-handled the police personnel and the Resident Magistrate. The Magistrate then declared the crowd unlawful and ordered it to disperse and eventually had to resort to lathi charge. The workers, however, retaliated by resorting to stone throwing. They also badly manhandled the officer in charge, Shri Dhanesh Upadhyaya. The crowd further moved towards the police station and heavily brickbatted the same and damaged two police vehicles parked nearby. It was this that compelled the police to open fire.

In all sixteen rounds, eight from inside the police station office and the verandah of the police station and the remaining eight rounds from near the gate leading into police station compound, were fired. As a result of the firing, one Suresh Munda (an Adivasi worker of contractor Gaya Prasad) was killed at the spot and three others namely, Jamaluddin (a mason of Gaya Prasad), Mr. Isa Khan (a HSCL mason working in hot rolling mills) and Darupadi (an adivasi reza of Gaya Prasad) sustained bullet injuries. Eleven other persons—five workers of Gaya Prasad and four employees of HSCL, including one Assistant Divisional Engineer (Structural), one BSL employee and one resident of Campal area, sustained various other injuries. All these injured persons have been admitted into the hospital at Bokaro Steel. The condition of Jamaluddin (having a bullet injury) and Nandu Thakur, who sustained a head injury, is said to be serious. Amongst the police personnel, besides the officer in charge, Shri Dhanesh Upadhyaya, who has sustained serious injuries, one Havildar and seven constables are said to have sustained injuries. Shri Upadhyaya is admitted to the Government hospital at Dhanbad for treatment. It is rumoured that the contractor Gaya Prasad too has sustained injuries but he is so far not available.

[Shri S. Mohan Kumaramangalam]

The necessary precautionary action has been taken by the law and order authorities. So far, sixteen persons have been arrested. A Peace Committee has also been formed. The Deputy Commissioner, Chhotanagpur Division, has visited this place. The Chief Secretary and the I.G. of Police were expected to visit Bokaro yesterday.

I must express my sorrow at the loss of life in this incident. The build-up of Bokaro the last two years has been a matter of satisfaction for the country as a whole and in this background this incident is doubly unfortunate. Hon. Members will appreciate that the maintenance of law and order is essentially a State subject and the question of the form and character of any inquiry into the circumstances of the firing will have to be decided by the Government of Bihar.

SHRI JYOTIRMOY BOSU The telegram says ten killed and 41 injured whereas the Minister says one killed and 12 injured. Who is speaking the truth? I have a feeling that the Minister is making an under statement

SHRI S. MOHAN KUMARAMANGALAM. I can only say that I am trying to speak the truth.

13.20 hrs.

DEMANDS *FOR GRANTS, 1973-74—
CONTD.

MINISTRY OF IRRIGATION AND POWER—
Contd.

MR. SPEAKER: The House will now take up further discussion and voting of the Demands for Grants under the control of the Ministry of Irrigation & Power. Shri Bibhuti Mishra will continue his speech.

श्री बिभूति मिश्र (मोतीहारी) :
अध्यक्ष जी उस दिन जब मैं बोल रहा था तो एक बड़ी दुखद घटना हो गई हम लोगों के साथी श्री तेजासिंह स्वतंत्र का स्वर्गवास हो गया, उस के लिए हम सभी दुखी हैं। इसलिए उस दिन सदन की कार्यवाही भी रोक दी गई।

मैं उस दिन जो कह रहा था उस में एक बात यह थी कि गंडक योजना के ऊपर 150 करोड़ रुपया खर्च होगया नेपालमें उसका सम्बन्ध है, उत्तर प्रदेश से उस का सम्बन्ध है और बिहार से उस का सम्बन्ध है तो केन्द्रीय सरकार उसको अपने हाथ में लेकर स्वयं बनाये। अगर केन्द्रीय सरकार उसको नहीं लेना चाहती है तो बिहार गवर्नमेंट को उदारतापूर्वक पैसा दे ताकि जल्दी से जल्दी गडक योजना बन सके।

उसी प्रकार मैं मैं चाहूंगा कि केन्द्रीय सरकार कोसी योजना को भी अपने हाथ में ले ले क्योंकि बिहार गवर्नमेंट की ताकत के बाहर की बात है। कोसी योजना को भी केन्द्रीय सरकार अपने हाथ में लेकर बनाये जिसकी मांग बहुत दिनों से चली आ रही है। एक बात मैं और बतलाना चाहता हू कि बिहार में गडक योजना में जो लोग काम करते हैं वह चाहते हैं कि यह योजना धीरे धीरे चलती रहे ताकि उनका एम्प्लायमेंट लगा रहे। अगर उनका एम्प्लायमेंट लगा रहेगा तो काम चलता र गा इसलिए मैं चाहता हूँ केन्द्रीय सरकार इसके ऊपर भी ध्यान दे ताकि जल्दी से जल्दी काम हो जाये। उम में बहुत से अच्छे आदमी हैं, इंजीनियर हैं, कार्यकर्ता हैं। लेकिन उस में ऐसे लोग भी हैं कि जिनके लिये मैं ने कहा था कि एक इवैल्युएशन कमेटी बनायी जाय तो यह देखे कि जितना रुपया खर्च हुआ है उतना

*Moved with the recommendation of the President.